Central Administrative Tribunal Principal Bench

CP No.280/2015 in OA No.1998/2013 MA No.216/2016

New Delhi, this the 16th day of February, 2016

Hon'ble Mr. A.K. Bhardwaj, Member (J) Hon'ble Mr. V.N. Gaur, Member (A)

Ms. Sheiba Paul, W/o Shri Robin, R/o H.-130 Old Seemapuri, Delhi-95.

...petitioner

(By Advocate: Shri Ajesh Luthra)

Versus

- Kwaal Kumar Sharma, Chief Secretary, GNCT of Delhi,
 5th Floor, Players Building, Delhi Secretariat,
 I.P. Estate,
 New Delhi.
- Janak Digal, Chairman, Delhi Subordinate Services Selection Board, Govt. of NCT of Delhi, F-18, Karkardooma, Institutional Area, Delhi-92.
- 3. Sh. S.C.L. Das,
 Principal Secretary,
 Health & Family Welfare,
 GNCT of Delhi,
 9th Level, A Wing,
 Delhi Secretariat,
 New Delhi.

...respondents.

(By Advocate: Shri Amit Anand)

ORDER (ORAL)

Mr. A.K. Bhardwaj, Member (J) :-

In implementation of the order passed by this Tribunal in batch of OAs on 19.05.2014 (*Ms. Deepika Vs. Govt. of NCT of Delhi & Ors. etc. etc.*) Health & Family Welfare Department, Govt. of NCT of Delhi has issued Memorandum No.F.1(100)/Apptt.SN/SGMH/2014/12629-31 dated 12.02.2016 offering the post of Staff Nurse in the Pay Band of Rs.9300-34800/- plus Grade Pay of Rs.4600 to the applicant.

2. In the wake the CP is disposed of. The Compliance Affidavit is taken on record. Notice issued to the respondents stands discharged. No costs.

MA No.216/2016

In view of the aforementioned order in CP, the MA stands disposed of.

(V.N. Gaur) Member (A) (A.K. Bhardwaj) Member (J)

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